

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/51463/2024	M/S GREEN GOLD GLOBAL RESOURCES PVT. LTD. VS M/S TALAWANDI SABO POWER LTD.	ABINASH BARIK VS	// ()	
2	D-BLAPL/37021/2024	RAHUL BHASKAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /58 /2023 () //	
3	D-BLAPL/37022/2024	JAYHIND RAJPUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /58 /2023 () //	
4	D-BLAPL/37024/2024	SABITA BARADA VS STATE OF ODISHA	RABI NARAYAN BARIK VS	SARANAKUL /68 /2024 () //	
5	D-BLAPL/37026/2024	PADMANAV HOTA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /14 /2024 () //	
6	D-BLAPL/37031/2024	MOHAMMAD MUKHTAR @ MD. MUKHTAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /506 /2024 () //	
7	D-BLAPL/37039/2024	MITHUN BISWAS VS STATE OF ODISHA	BASUDEV PUJARI VS	MALKANGIRI /188 /2022 () //	AOD20240000239C202400037
8	D-BLAPL/37042/2024	MANGALA DURA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /193 /2020 () //	
9	D-BLAPL/37043/2024	SAMAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 () //	
10	D-BLAPL/37044/2024	DAYALAL SABAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 () //	
11	D-BLAPL/37045/2024	MANORANJAN JENA @ MANAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 () //	

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12	D-BLAPL/37047/2024	PRASANTA DAS @ GUDDU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 () //	
13	D-BLAPL/37048/2024	SANTOSH KUMAR JENA @ SANTU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 () //	
14	D-BLAPL/37050/2024	TUKUNA BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /325 /2024 () //	
15	D-BLAPL/37052/2024	MANOJ SAHOO @ MANU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BADAGODA P.S. /722 /2024 () //	
16	D-BLAPL/37053/2024	RUKSANA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /584 /2024 () //	
17	D-BLAPL/37058/2024	KEDAR PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	KUNDHEIGOLA /249 /2024 () //	
18	D-BLAPL/37060/2024	NALINI RANJAN BHUIAN @ BHUYAN VS STATE OF ODISHA(VIG.)	SUVASHISH PATTANAİK VS	BHUBANESWAR VIGILANCE /25 /2024 () //	
19	D-BLAPL/37061/2024	SWETA @ SETU @ RUPESH SAMAL @ RUPESH KUMAR SAMAL VS STATE OF ODISHA	ADARSH VS	KUNDHEIGOLA /249 /2024 () //	
20	D-BLAPL/37064/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /499 /2024 () //	
21	D-BLAPL/37065/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /262 /2024 () //	
22	D-BLAPL/37066/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /35 /2024 () //	
23	D-BLAPL/37067/2024	KRUPASINDHU SAHU @ KRUPASINDHU SAHOO	UMAKANTA BARIK	BHAWANIPATNA TOWN /436 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37068/2024	TUNU SAGARIA	RAJIB LOCHAN PATNAIK	MALKANGIRI /530 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37069/2024	PANKAJ MALLICK	RAJIB LOCHAN PATNAIK	M.V.79 /124 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37072/2024	NAJIR AHAMED @ ROHIT	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37073/2024	BILAK HARIJAN	RAJIB LOCHAN PATNAIK	NABARANGAPUR TOWN /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37075/2024	DUBURI BALMUCH @ TUBU	SARADA PRASAD DASH	THAKURMUNDA /141 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37077/2024	RAMAKANTA BEHERA	PRANAYA KUMAR MOHAPATRA	BAGDIA /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37078/2024	MILAN PRADHAN	SOUBHAGYA KUMAR DASH	KHALLIKOTE /859 /2024	AOR20220001631C202400184
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37079/2024	SABITRI BEHERA	BIJAYA KUMAR BEHERA	NAYAPALLI P.S. /691 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37082/2024	MITHUN SAHU	MANAS KUMAR CHAND	RAIRAKHOL /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37083/2024	NEPAL JAGADALA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37087/2024	PANUA @ PRANAKRUSHNA SENAPATI	SURYAKANTA DWIBEDI	BALICHANDRAPUR /503 /2024	
		VS	VS	()	

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35	D-BLAPL/37089/2024	STATE OF ODISHA PANCHANAN MEHER VS	SURYAKANTA DWIBEDI VS	// /0 ()	
36	D-BLAPL/37096/2024	STATE OF ODISHA BIBHUDAR PRADHAN @ PRABESH KUMAR PRADHAN	PRANAB RANJAN CHHATOI VS	// PIPLI /112 /2024 ()	
37	D-BLAPL/37100/2024	STATE OF ODISHA CHANDAN KUMBHAR @ CHATIA VS	SATYA NARAYAN MISHRA 4 VS	// BURLA /234 /2024 ()	
38	D-BLAPL/37101/2024	STATE OF ODISHA RAKESH HALSANA VS	AMULYA RATNA PANDA VS	// /0 ()	
39	D-BLAPL/37102/2024	STATE OF ODISHA BIJAY KUMAR PANDA VS	AMULYA RATNA PANDA VS	// /0 ()	
40	D-BLAPL/37103/2024	STATE OF ODISHA HERAMBA JAGAT VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /177 /2024 ()	
41	D-BLAPL/37106/2024	STATE OF ODISHA PRAKASH VS	BIJAYA KUMAR RAGADA VS	// S.P.(CID-CRL),CUTTACK /48 /2024 ()	
42	D-BLAPL/37107/2024	STATE OF ODISHA PRATAP KHEMUDU VS	ASIT KUMAR JENA VS	// ORKEL /368 /2024 ()	
43	D-BLAPL/37108/2024	STATE OF ODISHA SUBA KHEMUDU VS	ASIT KUMAR JENA VS	// ORKEL /368 /2024 ()	
44	D-BLAPL/37110/2024	STATE OF ODISHA UTSAB MALIK VS	ANIRUDHA DAS VS	// BANIGOCHA /129 /2024 ()	
45	D-BLAPL/37112/2024	STATE OF ODISHA RANJAN KUMAR MUDULI VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	// JUDUM /111 /2024 () //	

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46	D-BLAPL/37113/2024	PAPI PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BANTALA /180 /2023 () //	
47	D-BLAPL/37117/2024	GOPAL KRUSHNA GOUDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //	
48	D-BLAPL/37118/2024	JITENDRA NAIK @ JITENDRA KUMAR NAIK VS STATE OF ODISHA	SHYAM SUNDAR SINGH VS	BANARAPAL /327 /2023 () //	
49	D-BLAPL/37125/2024	SULTAN ALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
50	D-BLAPL/37131/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	LAXMISAGAR P.S. /352 /2023 () //	
51	D-BLAPL/37132/2024	B.RAKESH KUMAR @ RINKU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
52	D-BLAPL/37136/2024	RUDRA NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /368 /2024 () //	AOR20220001631C202400185
53	D-BLAPL/37137/2024	GAVASKAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KHAJURIPADA /230 /2024 () //	
54	D-BLAPL/37146/2024	GOPAL BANDUKI @ GOPAL BANDAKI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	SONEPUR /183 /2024 () //	
55	D-BLAPL/37147/2024	BANDHAN BARLA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BRAHMANITARANG /109 /2024 () //	
56	D-BLAPL/37153/2024	DEEPAK SAMAL @ RAJA VS STATE OF ODISHA	SK. ZAFARULLA VS	BINJHARPUR /580 /2024 () //	
57	D-BLAPL/37160/2024	SUKRA KABASI	KRUSHNA CHANDRA DASH	MALKANGIRI /180 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/37163/2024	SANTOSH MADI	KRUSHNA CHANDRA DASH	MALKANGIRI /248 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37171/2024	PANUA @ PRANAKRUSHNA SENAPATI	SURYAKANTA DWIBEDI	BALICHANDRAPUR /408 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/37178/2024	DULA SOREN	ASIT KUMAR OTTA	BARIPADA SADAR /118 /2024	AOR20230000623C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/37179/2024	SUDAM MALLIK	RAJENDRA NARAYAN ROUT	K.NUAGAON /252 /2024	AOR20220001558C202400206
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/37189/2024	BAHAN KHATEI	KEDAR CHANDRA SARANGI	FATEGARH /178 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/37198/2024	YASH HARIDAS KUMBLE @ YASH H. KAMBLE	DIBYAJYOTI SAHOO	JHARSUGUDA GRPS /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/37200/2024	ISMAIL SINDUR	PRASANTA KUMAR NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/37204/2024	BATUA @ BIKASH BARIK	TARA PRASAD MOHAPATRA	BALIAPANDA /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/37206/2024	GOPAL @ SITUNA ROUT	TARA PRASAD MOHAPATRA	PURI TOWN /417 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/37208/2024	ABHI BEHERA	TARA PRASAD MOHAPATRA	KUMBHARAPARA /386 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/37209/2024	GUNA @ PRASANTA BALABANTARAY	TARA PRASAD MOHAPATRA	KUMBHARAPARA /386 /2024	
		VS	VS	()	

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69	D-BLAPL/37211/2024	STATE OF ODISHA MANTU DONGRI VS	PRASANTA KUMAR NANDA VS	// KORAPUT TOWN /264 /2024 ()	
70	D-BLAPL/37212/2024	STATE OF ODISHA LAXMIKANTA SAHU @ LUCKY VS	PRASANTA KUMAR PANDA VS	// K.NUAGAON /304 /2024 ()	
71	D-CMAPL/51324/2024	STATE OF ODISHA BALAKRISHNA NAYAK VS	ADV. VS	// () //	
72	D-CMAPL/51353/2024	UNION OF INDIA RASHMI RANJAN PATRA VS	HARIPAD MOHANTY VS	// () //	
73	D-CMAPL/51393/2024	STATE OF ODISHA TAHALI CHARAN BEHERA VS	ABINASH ROUSTRAY VS	// () //	
74	D-CMP/51253/2024	COMMNR.CONSolidATION,CUTTACK SK. SHAMSER VS	MAHESWAR MOHANTY VS	// () //	
75	D-CMP/51386/2024	GOURANGA TRIPATHY PRIYA RAY VS	ABINASH ROUSTRAY VS	// () //	
76	D-CMP/51425/2024	RASHMI RANJITA MOHANTY RUKMANI SAHOO VS	SUKANTA KUMAR NAYAK VS	// () //	
77	D-CMP/51435/2024	AKHAY BARIK ADEITA PRASAD DAS VS	SAIBRATA RATH VS	// () //	
78	D-CONTC/51251/2024	ADEITA SWAIN SANJAY KUMAR LENKA VS	ADV. VS	// () //	
79	D-CONTC/51264/2024	ROOPA ROSHAN SAHOO, IAS RAJEEBA KUMAR DUTTA VS	ADV VS	// () //	AOR20220001600C202400088
		SMITA ROUT,STATE PROJECT DIRECTOR,ODISHA ADARSHA VIDALAYA SANGATHAN		//	

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80	D-CONTC/51265/2024	BATAKRUSHNA NAYAK VS RAJESH PRABHAKAR PATIL,MUNCIPAL COMMISSIONER, BHUBANESWAR	SUSANTA KUMAR BARAL VS	// 0	AOR20220001297C202400121
81	D-CONTC/51308/2024	SARAT CHANDRA SASMAL VS ANIL KUMAR MOHANTY, OAS	ADV. VS	// 0	
82	D-CONTC/51309/2024	PRABIR KUMAR PATTANAİK VS ASWATHY S., IAS	PRASANNA KUMAR SAHOO VS	// 0	
83	D-CONTC/51314/2024	JOGENDRA KUMAR MOHANTY VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, KHURDA	ADV. VS	// 0	
84	D-CONTC/51356/2024	PANDAB KARUA VS DR. KISHORE KUMAR PRUSTY, CDMO, KEONJHAR	JASHOBANTA DASH VS	// 0	
85	D-CONTC/51359/2024	DR. SIDHABRATA BAHINIPATI VS ASWATHY S., IAS	ADV. VS	// 0	
86	D-CONTC/51361/2024	SAROJA KANTA MOHAPATRA VS ASWATHY S., IAS	ADV. VS	// 0	
87	D-CONTC/51364/2024	AJAYA KUMAR ROUT VS ASWATHY S., IAS	ADV. VS	// 0	
88	D-CONTC/51370/2024	ADIKANDA SAMAL VS ASWATHY S., IAS	ADV. VS	// 0	
89	D-CONTC/51372/2024	SUDARSAN PANIGRAHI VS ASWATHY S., IAS	ADV. VS	// 0	
90	D-CONTC/51377/2024	BASUDEB AGASTI VS ASWATHY S., IAS	ADV. VS	// 0	
91	D-CONTC/51379/2024	RABINDRA DAS	ADV.	//	

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		VS	VS	0	
		ASWATHY S., IAS		//	
92	D-CONTC/51385/2024	BIJAYA KUMAR PANI	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
93	D-CONTC/51388/2024	RATIKANTA DASH	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
94	D-CONTC/51391/2024	ISAKA BHUYAN	ADV.	//	
		VS	VS	0	
		SADASIBA BHADRA, TAHASILDAR, RAYAGADA		//	
95	D-CONTC/51395/2024	MINATI ROUT	ADV.	//	
		VS	VS	0	
		BASANT KUMAR PANDA, CIVIL SUPPLIES OFFICER, DHENKANAL		//	
96	D-CONTC/51396/2024	SATYABRATA BARIK	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
97	D-CONTC/51398/2024	PRAKASH KUMAR GHADAI	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU, IAS		//	
98	D-CONTC/51456/2024	DR. BALADEV ASH	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		ARAVIND AGARWAL, COMM-CUM- SECY, EDUCATION, BBSR		//	
99	D-CONTC/51461/2024	SABYASACHI SINGH	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		ANTARJYAMI SAHU, MINING OFFICER, KEONJHAR		//	
100	D-CONTC/51464/2024	KHAGESWAR JENA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		SANTOSH JOSHI, REGIONAL CHIEF CONSERVATOR FOREST, KALAHANDI		//	
101	D-CONTC/51466/2024	BIKRAM KESHARI RAM	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
102	D-CONTC/51468/2024	ASWANI KUMAR JENA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/51470/2024	SARAT CHANDRA GAHDEI, SUPT. ENG, EASTERN CIRCRLE-II, JAJPUR CHANDRA KANTA DAS VS	ADV. VS	// // ()	
104	D-CRLA/37040/2024	CHANDRASEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES, KHURDA GOBINDA SAHOO VS	DEBIDUTTA MOHAPATRA VS	// KAKATAPUR /53 /2017 ()	
105	D-CRLA/37158/2024	STATE OF ODISHA UMESH BEHERA VS	SURYAKANTA DASMOHAPATRA VS	// SPL.TASK FORCE /19 /2022 ()	AOR20220004152C202400053
106	D-CRLA/37166/2024	STATE OF ODISHA USMAN KHAN VS	SATYA RANJAN MULIA VS	// CUTTACK VIGILANCE /14 /2001 ()	
107	D-CRLA/37174/2024	STATE OF ODISHA(VIG.) KAMAKHYA NAYAK VS	ARUN KUMAR DAS VS	// PARJANG /316 /2019 ()	
108	D-CRLLP/37080/2024	STATE OF ODISHA GANGADHAR NAYAK VS	LAMBODAR ACHARI VS	// //0 ()	
109	D-CRLMA/37016/2024	MUKUNDA NAYAK RAMESH KUMAR JOSHI VS	UMA SHANKAR PATEL VS	// // ()	AOR20220000263C202400060
110	D-CRLMA/37046/2024	STATE OF ODISHA SAMARESH MANDAL VS	ADV. VS	// // ()	AOD20240000324C202400001
111	D-CRLMA/37084/2024	SADIKH EA HAMEED ABHIRAM MOHARANA VS	ADV. VS	// //0 ()	
112	D-CRLMA/37114/2024	STATE OF ODISHA KSHIROD KUMAR SINGH @ SAMANTA VS	TRILOCHAN BARIK VS	// INDUASTRIAL,NISA /21 /2009 ()	
113	D-CRLMC/37013/2024 CRLMC/4665/2024	STATE OF ODISHA KAILASH NATH VS	SATYA SMRUTI MOHANTY VS	// EOW,BHUBANESWAR /12 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/37014/2024	KAMALAKANTA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202400204
115	D-CRLMC/37019/2024	CHANDAN ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 () //	
116	D-CRLMC/37020/2024	ARUNA PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 () //	
117	D-CRLMC/37033/2024	RAJESH BACHALA @ B. RAJESH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /118 /2019 () //	
118	D-CRLMC/37037/2024	MAHESWAR SAUNTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /78 /2024 () //	
119	D-CRLMC/37041/2024	PRIYANKA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LINGARAJ P.S. /15 /2024 () //	
120	D-CRLMC/37049/2024	MAHASWETA BISWAL VS STATE OF ODISHA (O.P.ID)	RAMANI KANTA PATTANAİK VS	EOW,BHUBANESWAR /21 /2019 () //	
121	D-CRLMC/37071/2024 CRLMC/4675/2024	RAMESH JENA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 VS SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)	2(A)CC/0000018/2023
122	D-CRLMC/37085/2024	ABHINAB NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /78 /2023 () //	
123	D-CRLMC/37088/2024	SUKANTI PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /118 /2008 () //	
124	D-CRLMC/37090/2024	AJODHYA MAHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
125	D-CRLMC/37093/2024	SARAT @ SHYAMA SUNDAR NAYAK	AMITAV TRIPATHY	ITAMATI /167 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/37095/2024	PATHANI SWAIN	AMITAV TRIPATHY	NAYAGARH /183 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/37109/2024	NAYAN BARIK	PRAKASH KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/37119/2024	BASUDEV SABAR	SUBODH KUMAR MOHANTY	JUNAGARH /87 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/37144/2024	RAJ KUMAR BEHERA	MANORANJAN PADHY	JEYPORE TOWN /219 /2020	AOD20220003086C202400005
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/37159/2024	SUSANTA KUMAR BRAHMA	RABINDRA NATH PANDA	BAIDESWAR /93 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/37172/2024	DAYANIDHI JENA @ NIDHIA JENA	BIJAYA KUMAR RAGADA	BALIPATNA /10 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/37184/2024	NARAYANA NAYAK	HEMANT KUMAR MUND	/ /0	
		VS	VS	()	
		UNION OF INDIA(C.B.I)		//	
133	D-CRLMC/37192/2024	RAJIV MUNDHRA	JAYDEEP PAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/37063/2024	MANJULATA BEHERA	DHARMENDRA SETHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/37104/2024	BHAGABAT NAYAK	BHOJARAJ SETH	BINIKA /22 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/37123/2024	BHARATI SAHU	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	

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137	D-CRLMP/37149/2024	STATE OF ODISHA DEEPAK NAYAK VS	RAKESH BEHERA VS	// /0 ()	
138	D-CRLREV/37054/2024	STATE OF ODISHA ASHOK KUMAR PANDA VS	SARATHI JYOTI MOHANTY VS	// /0 ()	
139	D-CRLREV/37155/2024	SUDARSAN SAHOO ANIL KUMAR MALLICK VS	ASMIYA RANJAN MATHI VS	// NAUGAON /152 /2020 ()	
140	D-CRLREV/37161/2024	STATE OF ODISHA DURGESH KALYAN NAYAK VS	BIBHU PRASAD MOHANTY VS	// /0 ()	
141	D-CRP/51323/2024	CBI J.VENKET KUMAR SWAMY VS	S.S.RAO VS	// /0 ()	
142	D-FAO/51341/2024	M.SANTOSH KUMAR PATRO BANDANA PALEI VS	SATYABAN SAHOO VS	// /0 ()	
143	D-JCRLA/37025/2024 JCRLA/192/2024	UNION OF INDIA BHIMA MIRDHA VS	ADV. VS	// BANHARPALI /77 /2022 A.D.J.,JHARSUGUDA(Jharsuguda )	
144	D-JCRLA/37027/2024 JCRLA/193/2024	STATE OF ODISHA JAWAHARLAL BISWAKARMA VS	ADV. VS	CT/0000046/2022 JHARSUGUDA /621 /2018 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda )	
145	D-JCRLA/37028/2024 JCRLA/194/2024	STATE OF ODISHA C.SIBA PATRA VS	ADV. VS	TR/0000034/2018 CAPITAL P.S. /159 /2018 AD HOC ADDITIONAL SESSIONS JUDGE (FTSC), BHUBANESWAR(Khordha )	
146	D-JCRLA/37030/2024 JCRLA/195/2024	STATE OF ODISHA DILLIP SWAIN@MUSHA VS	ADV. VS	TR/0000931/2018 BEGUNIA P.S. /188 /2019 SPECIAL JUDGE,BHUBANESWAR(Khordha )	
147	D-LAA/51260/2024	STATE OF ODISHA GOPAL CHANDRA NEGI VS	SUSANTA KUMAR DASH VS	// /0 ()	
		LAND ACQUISITION ZONE OFFICER, KHURDA		//	

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148	D-MACA/51238/2024	BINAYAKRUSHNA PRADHAN VS TRILOCHAN PANDA	PRADEEP KUMAR MISHRA VS	// 0 //	
149	D-MACA/51239/2024	SARADA PRASANNA RANA VS DEBASIS BISWAL	PRADEEP KUMAR MISHRA VS	// 0 //	
150	D-MACA/51256/2024	D.M., NEW INDIA ASSURANCE CO. LTD., KHURDA VS KARTIKA SAHU	PRASANTA KUMAR MAHALI VS	// 0 //	
151	D-MACA/51277/2024	M/S NATIONAL INSURANCE CO. LTD., CUTTACK VS SATRUGHAN GADANAYAK	SUBRAT SATPATHY VS	// 0 //	
152	D-MACA/51279/2024	BOMANA JANAKI VS BALDEV SINGH	RAMESH CHANDRA PRADHAN VS	// 0 //	
153	D-MACA/51296/2024	YASRAJ KUMAR PARIDA VS RAMANANDA SARKAR	RAJIB LOCHAN PATNAIK VS	// 0 //	
154	D-MACA/51319/2024	B.M., M/S NATIONAL INSURANCE CO. LTD., BALASORE VS SABITARANI MAHALIK	AKASH KUMAR MOHANTY VS	// 0 //	
155	D-MACA/51416/2024	ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS PARBATI SAHU	ADAM ALI KHAN VS	// 0 //	
156	D-MATA/51234/2024	SMITA OJHA @ MOHARANA VS SUSHANTA KUMAR MOHARANA	ANURAG PATI VS	// 0 //	
157	D-MATA/51237/2024	SIDDHARTHA SWAIN VS SMITARANI SINGH @ SWAIN	SAMARENDRA MOHANTY VS	// 0 //	
158	D-MATA/51330/2024	KISHORI @ REENA @ PRIYAMBADA THANAPATI VS BIRENDRA KUMAR BADAMALI	JUGALA KISHORE PANDA VS	// 0 //	
159	D-RPFAM/51297/2024	SATYA SUNDAR SETHY	HIMANSHU SEKHAR MISHRA	//	

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		VS	VS	0	
		ITISMITA SETHY		//	
160	D-RPFAM/51320/2024	BIBHUPRASAD SAHOO	RITA SINGH	//	
		VS	VS	0	
		SNIGDHA SAMARANIKA DAS		//	
161	D-RPFAM/51402/2024	SUBRAT NATH	DR. ARUNIMA MISHRA	//	
		VS	VS	0	
		KABITA NAYAK		//	
162	D-RPFAM/51411/2024	DIPAK KUMAR GHADGI	SUSHANT KUMAR PRADHAN	//	AOR20220001225C202400023
		VS	VS	0	
		SAIBA KADRI		//	
163	D-RSA/51278/2024	RASHMIRANJAN SWAIN	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		JASODA MOHAPATRA		//	
164	D-RSA/51346/2024	BAYADHAR NATH	GOURI KUMAR RATH	//	
		VS	VS	0	
		JANMAJAYA NATH		//	
165	D-RSA/51363/2024	DILLIP KUMAR MISHRA	JASHOBANTA DASH	//	
		VS	VS	0	
		DUKHABANDHU MISHRA		//	
166	D-RSA/51408/2024	JITENDRA KUMAR SATPATHY @ BABULI SATAPATHY	SHYAMDHAR MISHRA	//	
		VS	VS	0	
		SATYABHAMA SATPATHY		//	
167	D-RSA/51414/2024	JITENDRA KUMAR SATPATHY @ BABULI SATAPATHY	SHYAMDHAR MISHRA	//	
		VS	VS	0	
		SATYABHAMA SATPATHY		//	
168	D-TRP(C)/51350/2024	SUSMITA SAHU	RAMESH CHANDRA SAHOO - 1	//	
		VS	VS	0	
		PREMANANDA SAHOO		//	
169	D-TRPCRL/37140/2024	PRIYABRATA MOHANTY	JNYANANANDA PANDA	//0	
		VS	VS	0	
		ROSALIN JAMADAR		//	
170	D-WA/51240/2024	PARADEEP PORT TRUST OFFICERS PENSIONERS ASSOCIATION	SOHINI KUBSER KHUNTIA	//	
		VS	VS	0	

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171	D-WA/51336/2024	UNION OF INDIA SHIWANGI MAHATO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //	
172	D-WA/51340/2024	RAMESH CHANDRA BARIK VS THE CHIEF EO, TATA POWER., BBSR	MANOJ KUMAR MOHANTY VS	// // 0 //	
173	D-WA/51403/2024	STATE OF ODISHA VS HIMANSU SEKHAR JENA	SASWAT DAS,A.G.A VS	// // 0 //	LOD20240000194C202400265
174	D-WA/51404/2024	STATE OF ODISHA VS BRAJA KISHORE SWAIN	SASWAT DAS,A.G.A VS	// // 0 //	LOD20240000200C202400254
175	D-WA/51405/2024	STATE OF ODISHA VS DURGESH NANDINI SWAIN	SANJIB SWAIN,A.G.A VS	// // 0 //	LOD20240000172C202400339
176	D-WP(C)/51224/2024 WP(C)/31136/2024	GOPABANDHU SAHU VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// // 0 //	
177	D-WP(C)/51225/2024 WP(C)/31061/2024	SRI SAI SATYA SWARUPAY VS STATE OF ORISSA	BHABANI SANKAR DAS VS	// // 0 //	
178	D-WP(C)/51226/2024 WP(C)/31123/2024	SATAMANYU MOHAPATRA VS GOVT. OF ODISHA	LALATENDU SAMAL VS	// // 0 //	
179	D-WP(C)/51227/2024 WP(C)/31169/2024	SHYAM MAHAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// // 0 //	
180	D-WP(C)/51228/2024 WP(C)/31157/2024	BAIKUNTHANATH ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //	
181	D-WP(C)/51229/2024	SATYENDU MALLIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // 0 //	

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182	D-WP(C)/51230/2024	SATYANANDA DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
183	D-WP(C)/51231/2024	MANOJ KUMAR MAJHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202400007
184	D-WP(C)/51232/2024	SUBRAT KAR VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	AOD20220004218C202400015
185	D-WP(C)/51233/2024	DAMAYANTI GONDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
186	D-WP(C)/51235/2024	DR.UPENDRANATH BARIK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //	
187	D-WP(C)/51236/2024	ASHIS MOHAPATRA VS MADHUMITA BEHERA	ANURAG PATI VS	// 0 //	
188	D-WP(C)/51241/2024	MANAS KUMAR BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
189	D-WP(C)/51242/2024	CHANDRAKANT SAHU VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
190	D-WP(C)/51243/2024	RABI CHANDRA DIGAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
191	D-WP(C)/51244/2024	NANDA @ NANDIA DAS VS THE COLLECTOR, BHADRAK	KRANTI PRABHA MUKHI VS	// 0 //	
192	D-WP(C)/51245/2024	DASARATHI DALAPATI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
193	D-WP(C)/51246/2024	NABANITA KAPAT PATRA	GOPINATH MISHRA	//	

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	WP(C)/31072/2024	VS	VS	0	
		COLLECTOR, KANDHAMAL		//	
194	D-WP(C)/51247/2024	SRABANA KUMAR DASH	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/51248/2024	NANDU BAGARTI @ NANDU BAGARTY	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/51249/2024	BHIMASEN PANDA	NEELAKANTHA PANDA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
197	D-WP(C)/51250/2024	MAGETA PALEI	SARADA PRASAD DASH	//	
		VS	VS	0	
		JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR		//	
198	D-WP(C)/51252/2024	MOHAN BEHERA	JASHOBANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/51254/2024	DIPTI RANJAN PANDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/51255/2024	SURENDRA NATH PATNAIK	MOHIT AGARWAL	//	
		VS	VS	0	
		B.M.C., BBSR		//	
201	D-WP(C)/51257/2024	RAKESH RANJAN PATTANAİK	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		M/S SUNDARAM FINANCE LTD., CHENNAI		//	
202	D-WP(C)/51258/2024	HARIPADA DALAI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/51259/2024	JAYANTA @ JAYANT KUMR MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		BISHNUPRIYA MOHANTY		//	
204	D-WP(C)/51261/2024	SUBHRANSU SAMANTRAY	SIDHARTHA DAS	//	
	WP(C)/31112/2024	VS	VS	0	

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205	D-WP(C)/51262/2024	STATE OF ODISHA RUPASRI KATRIYA VS	MALAYA KUMAR MISHRA VS	// // 0	
206	D-WP(C)/51263/2024 WP(C)/31070/2024	STATE OF ODISHA PRATIVA CHASA VS	AMIT PRASAD BOSE VS	// // 0	
207	D-WP(C)/51266/2024	THE EXECUTIVE OFFICER, MUNICIPAL COUNCIL, SONEPUR SURYANARAYAN MISHRA VS	SUVASHISH PATTANAİK VS	// // 0	
208	D-WP(C)/51267/2024	STATE OF ODISHA BIJAY KUMAR SAIBABU VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202400089
209	D-WP(C)/51268/2024	STATE OF ODISHA SADANANDA BHUYAN VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202400090
210	D-WP(C)/51269/2024	STATE OF ODISHA AHALYA MALLICK @ KANHAR VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202400120
211	D-WP(C)/51270/2024	STATE OF ODISHA SAMBHUNATH MISHRA VS	SUVASHISH PATTANAİK VS	// // 0	
212	D-WP(C)/51271/2024	STATE OF ORISSA PRAVAT KUMAR PATTANAİK VS	MANAS PATI VS	// // 0	AOR20220001535C202400154
213	D-WP(C)/51272/2024	STATE OF ODISHA HAREKRUSHNA DASH @ HARRKRISHNA DASH VS	SUVASHISH PATTANAİK VS	// // 0	
214	D-WP(C)/51273/2024	STATE OF ODISHA DIBYASINGHA MISHRA VS	NALINI KUMAR JENA VS	// // 0	
215	D-WP(C)/51274/2024	EXECUTIVE ENGINEER AED TPCODL ATHGARH RABINDRANATH PADHI VS	NALINI KUMAE JENA VS	// // 0	
		BIPINI BIHARI PADHI		//	

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216	D-WP(C)/51275/2024	LILY MISRA @ LILI MISHRA VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// 0 //	
217	D-WP(C)/51276/2024	KRISHNA KUMAR JENA VS COLLECTOR AND D.M., BALESWAR	SIVA SANKAR CHAINI VS	// 0 //	
218	D-WP(C)/51280/2024	BASANTA KUMAR RTOUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
219	D-WP(C)/51281/2024	BABRUBAHAN SAMAL VS THE DIST. MAGISTRATE-CUM-COLLECTOR, ANGUL-CUM-VICE CHAIRMAN,TAMDA	RAMESH CH. BEHERA VS	// 0 //	
220	D-WP(C)/51282/2024	MADHUSMITA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
221	D-WP(C)/51283/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
222	D-WP(C)/51284/2024	M/S SAI KRUPA CONSTRUCTION VS RECOVERY OFFICER , REGIONAL OFFICER ESI CORPORATION	KAJAL SAHOO VS	// 0 //	
223	D-WP(C)/51285/2024	ABDUL MALIK KHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
224	D-WP(C)/51286/2024	JAYANT KUMAR SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
225	D-WP(C)/51287/2024	SCHOOL MANAGING COMMITTE OF S.N.S. UPPER PRIMARY SCHOOL, BALESWAR VS STATE OF ODISHA	PRANJAY KONDOL VS	// 0 //	
226	D-WP(C)/51288/2024	BISWAJIT MOHAPATRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
227	D-WP(C)/51289/2024	MANMOHAN BEHERA	JASPREET KAUR	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/51290/2024	BASANTI KUMARI DAS	SURENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/51291/2024	AMIYA KUMAR PATTANAIAK	JASPREET KAUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/51292/2024	RABINDRA DAS	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/51293/2024	M/S. SAMPARK ADVERTISING PRIVATE LTD, CUTTACK	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//	
232	D-WP(C)/51294/2024	RUNU PRADHAN	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
233	D-WP(C)/51295/2024	M/S. AMIT KUMAR AGRAWAL, SUNDERGARH	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMNR (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
234	D-WP(C)/51298/2024	THE CHIEF EXECUTIVE OFFICER TPWODL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		PRATIMA SUNA		//	
235	D-WP(C)/51299/2024	M/S. ALAM HUSSAIN, JODA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA		//	
236	D-WP(C)/51300/2024	RABINDRA BARIK	SAMARENDRA BAHADUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/51301/2024	TILOTTAMA BARAL	MALAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/51302/2024	ST. XAVIERS HIGH SCHOOL, CUTTACK	SIDHARTHA MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/51303/2024	STATE OF ODISHA MOUSUMI NAYAK VS	GYANESWAR SATPATHY VS	// // 0	
240	D-WP(C)/51304/2024	STATE OF ODISHA M/S. N. G. PROJECTS LTD., GUJARAT VS	SIDHANT DWIBEDI VS	// // 0	
241	D-WP(C)/51305/2024	THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK M/S. JAI GURU STONE WORKS, SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // 0	
242	D-WP(C)/51306/2024	THE UNION OF INDIA RATNAKAR SATPATHY VS	GYANESWAR SATPATHY VS	// // 0	
243	D-WP(C)/51307/2024	DIRECTOR ELEMENTARY EDUCATION SANTOSH KUMAR SAHOO VS	ANIRUDHA SANGANERIA VS	// // 0	
244	D-WP(C)/51310/2024	STATE OF ODISHA PRAMOD KUMAR JAYSINGH VS	GYANESWAR SATPATHY VS	// // 0	
245	D-WP(C)/51311/2024	BHUBANESWAR DEVELOPMENT AUTHORITY AJAY KUMAR SENAPATI VS	ANJAN KUMAR BISWAL VS	// // 0	
246	D-WP(C)/51312/2024	STATE OF ODISHA MALATI SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // 0	
247	D-WP(C)/51313/2024	STATE OF ODISHA KRUSHNA MOHAN ROUT VS	BAIDHAR SAHOO VS	// // 0	
248	D-WP(C)/51315/2024	STATE OF ODISHA ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
249	D-WP(C)/51316/2024	ADDITIONAL COMMISSIONER OF GST AND CE, BBSR SANJIB KUMAR PUHAN VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
		ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/51317/2024	DILIP KUMAR SWAIN VS ASST. COMNR OF GST AND CENTRAL EXCISE, CUTTACK-II	PRANAYA KISHORE HARICHANDAN VS ASST. COMNR OF GST AND CENTRAL EXCISE, CUTTACK-II	// 0 //	
251	D-WP(C)/51318/2024	M/S. ARATI CONTRUCTION, KENDUJHAR VS DEPUTY COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA	PRANAYA KISHORE HARICHANDAN VS DEPUTY COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA	// 0 //	
252	D-WP(C)/51321/2024 WP(C)/31155/2024	ABDUL JABBAR KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/51322/2024	VILLAGERS OF AMBAPADA, PURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/51325/2024	LAI INFORMATION TECHNOLOGY PVT. LTD, KEONJHAR VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR	PRANAYA KISHORE HARICHANDAN VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR	// 0 //	
255	D-WP(C)/51326/2024	NEW DURGA MOTORS, KEONJHAR VS DEPUTY COMNR OF CGST AND CENTRAL EXCISE, ROURKELA	PRANAYA KISHORE HARICHANDAN VS DEPUTY COMNR OF CGST AND CENTRAL EXCISE, ROURKELA	// 0 //	
256	D-WP(C)/51327/2024	MANOJ KUMAR MAHANTA VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIV-1	PRANAYA KISHORE HARICHANDAN VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIV-1	// 0 //	
257	D-WP(C)/51328/2024	KARUNAKAR BEHERA VS R.T.O CUTTACK	CHANDAN MISHRA VS R.T.O CUTTACK	// 0 //	
258	D-WP(C)/51329/2024	DEBASIS BISWAL VS R.T.O BHUBANESWAR -1	CHANDAN MISHRA VS R.T.O BHUBANESWAR -1	// 0 //	
259	D-WP(C)/51331/2024	MAHESWAR JENA VS MADHUSUDAN DALAI	AKSHYANGSHU SEKHAR NANDY VS MADHUSUDAN DALAI	// 0 //	
260	D-WP(C)/51332/2024	ANJAN ROUT VS R.T.O BHADRAK	CHANDAN MISHRA VS R.T.O BHADRAK	// 0 //	
261	D-WP(C)/51333/2024	SNEHALATA KAMILA	AKSHYANGSHU SEKHAR NANDY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/51334/2024	SK. JAIRUDDIN	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/51335/2024	PRABODHA KUMAR DASH	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
264	D-WP(C)/51337/2024	DR.PUSPANJALI PARIDA	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/51338/2024	LAKSHAMAN MISHRA	SAILAZA NANDAN DAS	//	
	WP(C)/31154/2024	VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/51339/2024	SUSHANTI SAHOO	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/51342/2024	BASANATA KUMAR MAHAPATRA	GOURI KUMAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/51343/2024	MAHESWAR BEHERA	SATRUGHAN DASH(A)	//	AOR20220001212C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/51344/2024	M/S. PREMIUM TRANSPORT CO AND LOGISTIC,JHANSI	NIROD KUMAR SAHOO	//	AOR20220001352C202400069
		VS	VS	()	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,ROURKELA		//	
270	D-WP(C)/51345/2024	BANKA NIDHI BEHERA	NIROD KUMAR SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
271	D-WP(C)/51347/2024	BISWAJIT SAMANTARAY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400087
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/51348/2024	DR.RAJESH KUMAR SINGH	NIRANJAN LENKA	//	
		VS	VS	()	

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**FILING REPORT AS ON :09/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/51349/2024 WP(C)/31164/2024	STATE OF ODISHA RAJENDRA PANIGRAHI VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	AKSHAYA KUMAR JENA VS	// // 0 //	
274	D-WP(C)/51351/2024	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
275	D-WP(C)/51352/2024	T.KARTIKESWAR SARAB VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
276	D-WP(C)/51354/2024	SANGEETA MAHARANA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
277	D-WP(C)/51355/2024	GIRISH CHANDRA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
278	D-WP(C)/51357/2024	AMIYA RANJAN SETHI VS MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD, BBSR	JAJATI KESHARI KHUNTIA VS	// 0 //	
279	D-WP(C)/51358/2024	NIHAR KANTA MOHARANA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// 0 //	
280	D-WP(C)/51360/2024	RAJESH KUMAR SAHOO VS INDUSIND BANK, MAHARASTRA	MRUGANKA MAULI PATNAIK VS	// 0 //	
281	D-WP(C)/51362/2024	BIKRAM PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
282	D-WP(C)/51365/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
283	D-WP(C)/51366/2024	GAJENDRA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	

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284	D-WP(C)/51367/2024	PINKI SAH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
285	D-WP(C)/51368/2024	MANJARI SETHY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
286	D-WP(C)/51369/2024	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
287	D-WP(C)/51371/2024	PREMANANDA DALPATI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
288	D-WP(C)/51373/2024	PRADEEP KUMAR BARIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
289	D-WP(C)/51374/2024	SHYAM SUNDAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
290	D-WP(C)/51375/2024	CHANDRAKANTI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
291	D-WP(C)/51376/2024	ASOK KUMAR MISHRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
292	D-WP(C)/51378/2024	CHHABILA PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
293	D-WP(C)/51380/2024	SAROJA KANTA PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400050
294	D-WP(C)/51381/2024	GAJENDRA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
295	D-WP(C)/51382/2024	ASHOK KUMAR MOHANTY	HEMANTA KUMAR MUND	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/51383/2024	REWA RAM CHANDRAKAR	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/51384/2024	SUMANYU BEHERA	MANORANJAN PADHY	//	AOD20220003086C202400006
		VS	VS	0	
		DGM AND CIRCLE DEVELOPMENT OFFICER, STATE BANK OF INDIA,BHUBANESWAR		//	
298	D-WP(C)/51387/2024	BIJAY KUMAR BANICHHUL	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/51389/2024	MANOJ KUMAR SHARMA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/51390/2024	SAHADEB SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/51392/2024	PRAFULLA KUMAR SWAIN	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/51394/2024	MADHUSUDAN HEMBRAM	KUMAR PARIJA	//	
		VS	VS	0	
		COMMISSIONER CUM SECRETARY TO GOVERNMENT OF ODISHA		//	
303	D-WP(C)/51397/2024	GHANASHYAM CHHATRIA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/51399/2024	CHITAN BHOI	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
305	D-WP(C)/51400/2024	M/S DALMIA CEMENT (BHARAT) LTD., TAMIL NADU	SARADA PRASANNA SARANGI	//	
	WP(C)/31160/2024	VS	VS	0	
		RAJGANGPUR MUNICIPALITY		//	
306	D-WP(C)/51401/2024	M/S LAXMI AUTO COMBINE PANCHAMAHALA	SOMANATH MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/51406/2024	ASSISTANT DIRECTOR (REVENUE) EMPLOYEES STATE INSURANCE CORPORATION BAIDEHI MAJHI VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	// // 0 //	
308	D-WP(C)/51407/2024	JHARANA BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //	AOR20220004152C202400052
309	D-WP(C)/51409/2024	GANGA DHARA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
310	D-WP(C)/51410/2024	DR.CHANDRA SEKHAR PRADHAN VS ADDITIONAL SECY TO GOVT. OF ODISHA, BBSR	NIROD KUMAR SAHOO VS	// 0 //	
311	D-WP(C)/51412/2024	NAGESWARI TUDU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
312	D-WP(C)/51413/2024	TAPAN KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
313	D-WP(C)/51415/2024	BABULU BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
314	D-WP(C)/51417/2024	PRAGATIKA BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
315	D-WP(C)/51418/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
316	D-WP(C)/51419/2024	BISHNU CHARAN SAHOO VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
317	D-WP(C)/51420/2024	NARENDRA PRASAD BEHERA VS COLLECTOR, BALASORE	UMAKANTA MISHRA VS	// 0 //	

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318	D-WP(C)/51421/2024	CHITRASENA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
319	D-WP(C)/51422/2024	BHIKA PANDE VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //	
320	D-WP(C)/51423/2024	DIBAKAR MEHER VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
321	D-WP(C)/51424/2024	PRASANTA KUMAR SA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //	
322	D-WP(C)/51426/2024	JAYACHANDRA BEHERA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //	
323	D-WP(C)/51427/2024	SABITRI SWAIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
324	D-WP(C)/51428/2024	SANTOSH KUMAR SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
325	D-WP(C)/51429/2024	KISHORI JAMDALIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //	
326	D-WP(C)/51430/2024	RANJAN KUMAR ACHARYA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //	
327	D-WP(C)/51431/2024	LAXMAN AMAT VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
328	D-WP(C)/51432/2024	PRASANT KUMAR PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
329	D-WP(C)/51433/2024	KUMARPUR SASAN JUBA GOSTI KENDRA, CUTTACK	GOPAL KRUSHNA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/51434/2024	FAYAZ ALI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/51436/2024	RANJAN KUMAR PARIDA	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		THE TAHSILDAR , KAMAKHYANAGAR		//	
332	D-WP(C)/51437/2024	PURNA CHANDRA SAMANTRAY	SOMANATH NANDA	//	
		VS	VS	0	
		CHOLOMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI		//	
333	D-WP(C)/51438/2024	BANSHIDHAR MOHANTY	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/51439/2024	SUJATA BEHERA	SANDEEP RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/51440/2024	GOLAK BIHARI SAHOO	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/51441/2024	RABINDRA KUMAR SAHOO	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		AUTHORISED OFFICER PUNJAB NATIONAL BANK		//	
337	D-WP(C)/51442/2024	SANTOSH KUMAR BAGHA	SUJATA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/51443/2024	ALAKAMANJARI MALLICK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/51444/2024	AJIT RANJAN LENKA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/51445/2024	PRASANNA KUMAR NAYAK	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/51446/2024	STATE OF ODISHA ASHUTOSH BALIARSINGH VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202400010
342	D-WP(C)/51447/2024	STATE OF ODISHA URMILA ROUT VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400380
343	D-WP(C)/51448/2024	STATE OF ODISHA SOBHAGINI BADHAI VS	AMIT PRASAD BOSE VS	// // ()	
344	D-WP(C)/51449/2024	STATE OF ODISHA GOURANGA CHARAN PAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
345	D-WP(C)/51450/2024	STATE OF ODISHA MINA KUMARI PATRA VS	AMIT PRASAD BOSE VS	// // ()	
346	D-WP(C)/51451/2024	STATE OF ODISHA JOGENDRA BEHERA VS	PRASANNA KUMAR DASH VS	// // ()	
347	D-WP(C)/51452/2024	STATE OF ODISHA BIPIN BIHARI BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
348	D-WP(C)/51453/2024	STATE OF ODISHA DINESH KUMAR DAS VS	SAMIR KUMAR MISHRA VS	// // ()	
349	D-WP(C)/51454/2024	UNION OF INDIA PRADEEP KUMAR SWAIN VS	DEBENDRA KUMAR DAS VS	// // ()	
350	D-WP(C)/51455/2024	STATE OF ORISSA ACHYUTANANDA MALI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
351	D-WP(C)/51457/2024	STATE OF ODISHA SUBAS CHANDRA SATAPATHY VS	ABHISHEK DASH VS	// // ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-WP(C)/51458/2024	MANORANJAN PATTNAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
353	D-WP(C)/51459/2024	BHARATI NAIK VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
354	D-WP(C)/51460/2024	NAGENDRA PRASAD NAYAK VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //	
355	D-WP(C)/51462/2024	ARJUN KUMAR SETHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
356	D-WP(C)/51465/2024	KRISHNA CHANDRA SAHU VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
357	D-WP(C)/51467/2024	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
358	D-WP(C)/51469/2024	JAYANTA KUMAR BHUYAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
359	D-WP(C)/51471/2024	SISIR KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
360	D-WP(C)/51472/2024	SUVASMITA ACHARYA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
361	D-WP(C)/51473/2024	SUJIT MISTRY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
362	D-WP(C)/51474/2024	AJITENDRA ROUT VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202400007
363	D-WP(C)/51475/2024	HEMANTA KUMAR SAHU	UMAKANT SAHOO	//	AOD20240000001C202400381

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/37012/2024	INAYAT KHAN @ DISCO @ ANAYAT QUADRI KHANRAJENDRA NARAYAN ROUT		BHADRAK TOWN /483 /2024	AOR20220001558C202400205
		VS	VS	()	
		STATE OF ORISSA		//	
365	D-ABLAPL/37015/2024	SANTOSH @ SANTOSH KUMAR PUHAN @ PAPUN	MANORANJAN MUDULI	CAPITAL P.S. /587 /2024	AOD20240000388C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/37017/2024	ARUN KUMAR NAYAK	BIRAJA PRASAD NANDA	KANIHA /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/37018/2024	SHYAM ROUT	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL SADAR /923 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/37023/2024	MUNA @ SANJIB MAHALIK	BISWAJIT SAHOO	SUKINDA /392 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/37029/2024	MANAS PALAI	PRADEEP KUMAR DAS	NAIKANI-DIHI /222 /2024	AOR20220001207C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/37032/2024	SONALI NATH	SURESH KUMAR JENA	NILGIRI /19 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/37034/2024	SAGAR GUPTA	SURESH KUMAR JENA	OUPADA /228 /2024	
	ABLAPL/14165/2024	VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/37035/2024	RABINDRA SA @ SAW	SURESH KUMAR JENA	NILGIRI /199 /2022	
	ABLAPL/14164/2024	VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/37036/2024	SURAJ MAHARATHI	ARIJEET MISHRA	JEYPORE SADAR /358 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/37038/2024	PRASANT KUMAR RANA @ PRASANT RANA	BIBHUTI RANJAN MOHANTY	DHENKANAL SADAR /878 /2024	
		VS	VS	()	

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**FILING REPORT AS ON :09/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/37051/2024	STATE OF ODISHA SATYANARAYAN PADHY VS	AKSHAYA KUMAR SUBUDHI VS	// DHAULI PS /56 /2016 ()	
376	D-ABLAPL/37055/2024 ABLAPL/14166/2024	STATE OF ODISHA BUDU CHHATI VS	S.S.RAY (2) VS	// BISSAMCUTTACK /182 /2024 ()	
377	D-ABLAPL/37056/2024	STATE OF ODISHA HARPRIT KAUR VS	S.S.RAY (2) VS	// BARBIL /352 /2024 ()	
378	D-ABLAPL/37057/2024 ABLAPL/14167/2024	STATE OF ODISHA GITA BEHERA @ GITANJALI BEHERA VS	RAJIB LOCHAN PATTNAIK VS	// PATKURA /209 /2024 ()	
379	D-ABLAPL/37059/2024	STATE OF ODISHA PRIYABRATA PRADHAN @ MALINGA RAJA VS	ASUTOSH TRIPATHY VS	// DHENKANAL SADAR /870 /2024 ()	AOR20220001648C202400085
380	D-ABLAPL/37062/2024	STATE OF ODISHA BALIA CHETTY @ SUNIL KUMAR CHETTY VS	T.NARAYANA MURTY VS	// SUNABEDA /216 /2024 ()	AOR20220002995C202400103
381	D-ABLAPL/37070/2024	STATE OF ODISHA BAINSHI @ BANSIDHAR DEHURY VS	SURYA KANTA PRADHAN VS	// CHHENDIPADA /69 /2013 ()	
382	D-ABLAPL/37074/2024	STATE OF ODISHA CHINTU @ SIDHANT KUMAR LENKA VS	RAKESH BEHERA VS	// TALCHER TOWN /1056 /2024 ()	
383	D-ABLAPL/37076/2024	STATE OF ODISHA DEBADATTA SWAIN VS	RAKESH BEHERA VS	// COLLIERY /710 /2024 ()	
384	D-ABLAPL/37081/2024	STATE OF ODISHA KUNA NAIK VS	RABI NARAYAN BEHERA VS	// BANARAPAL /330 /2024 ()	
385	D-ABLAPL/37086/2024	STATE OF ODISHA MANAS RANJAN BISWAL @ ALUA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /182 /2024 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/37091/2024	GYANI @ GYANENDRA PARIDA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	PARJANG /519 /2024 () //	
387	D-ABLAPL/37092/2024	ASHOK BASTIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /401 /2024 () //	
388	D-ABLAPL/37094/2024	PURNA CHANDRA BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /608 /2024 () //	
389	D-ABLAPL/37097/2024	SAROJ PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /681 /2024 () //	
390	D-ABLAPL/37098/2024	RAMA ANAMALIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //	
391	D-ABLAPL/37099/2024	TULASI ANAMALIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //	
392	D-ABLAPL/37105/2024	RAJA @ RAJESH BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI SADAR /52 /2023 () //	
393	D-ABLAPL/37111/2024	MANSUR RAHAMAN KHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BARAMBA /258 /2024 () //	
394	D-ABLAPL/37115/2024	RENUBALA SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BARANGA /451 /2024 () //	
395	D-ABLAPL/37116/2024	RAJ KIRAN @ SATHAGOPAM RAJ KIRAN VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	MACHHKUND /69 /2017 () //	
396	D-ABLAPL/37120/2024	SOUMYASHREE PARIDA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	S.P.(CID-CRL),CUTTACK /58 /2024 () //	
397	D-ABLAPL/37121/2024	DAKSHYARAM JAL @ DAKSHYA JAL	SUBODH KUMAR MOHANTY	KESINGA /435 /2024	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/37122/2024	MANAS KUMAR JENA	AMULYA RATNA PANDA	CYBER CRIME AND E.O, BALASORE /14 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/37124/2024	RANJANA SWAIN @ RANJU SWAIN	SANGRAM KESHARI MISHRA	GOP /228 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/37126/2024	PRABHUDATTA DAS	GAREKHANATH DAS	KHANDAGIRI P.S. /842 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/37127/2024	CHAITANYA NAYAK	AMULYA RATNA PANDA	SINGLA /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/37128/2024	MADAN MOHAN ROUTRAY	SATRUGHNA DASH (A)	BHAWANIPATNA TOWN /170 /2016	AOR20220001212C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/37129/2024	SANJAYA MALIGADICHA	KHUSBU PANIGRAHI	BARIPADA TOWN /679 /2024	AOR20220002787C202400148
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/37130/2024	PURNA GURU @ PURNACHANDRA	SWAYAMPRAVA DASH	BOUDH /428 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/37133/2024	RANJAN NAIK @ RANJAN KUMAR NAIK	GYANA RANJAN NAYAK	KANIHA /396 /2024	AOD20220003081C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/37134/2024	MADAN MOHAN ROUTRAY	SATRUGHNA DASH (A)	BHAWANIPATNA SADAR /69 /2016	AOR20220001212C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/37135/2024	BISWANATH SARANGI	DIPTI RANJAN MOHAPATRA	BARANGA /451 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/37138/2024	RAMESH CHANDRA PANDA	AJIT CH MOHAPATRA	MAHANGA /361 /2024	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/37139/2024	STATE OF ODISHA SK.SOFIYAH ALI @ SUFIYAN KHAN VS	SONITA BISWAL VS	// BINJHARPUR /319 /2020 ()	
410	D-ABLAPL/37141/2024	STATE OF ODISHA ASHUTOSH BEHERA VS	RAKESH BEHERA VS	// KAMAKHYANAGAR /608 /2024 ()	
411	D-ABLAPL/37142/2024	STATE OF ODISHA SUDAM SETHI VS	SAKTI PRASAD DAS VS	// KHURDA MODEL /328 /2023 ()	
412	D-ABLAPL/37143/2024	STATE OF ODISHA ASHOK BHUYAN @ ASHOK KUMAR BHUYAN VS	PRAVASH CHANDRA JENA VS	// /0 ()	
413	D-ABLAPL/37145/2024	STATE OF ODISHA SANTOSH KUMAR PATRA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
414	D-ABLAPL/37148/2024	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	BYOMAKESH TRIPATHY VS	// /0 ()	
415	D-ABLAPL/37150/2024	STATE OF ODISHA DINABANDHU MALLIK VS	BYOMAKESH TRIPATHY VS	// /0 ()	
416	D-ABLAPL/37151/2024	STATE OF ODISHA ANTARYAMI BADU VS	PRADEEP KUMAR KUNDU VS	// NIALI /109 /2009 ()	
417	D-ABLAPL/37152/2024	STATE OF ODISHA GOLAM HOSSAN KHAN @ HUSEN KHAN VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /72 /2023 ()	
418	D-ABLAPL/37154/2024	STATE OF ODISHA MITU SAHU VS	RASHMI RANJAN SINHA VS	// CHAMAKHANDI /5 /2024 ()	
419	D-ABLAPL/37156/2024	STATE OF ODISHA PRASANTA KUMAR SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// BARANGA /451 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/37157/2024	MANOJ BHUYAN @ MANOJ KUMAR BHUYAN VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /602 /2024 () //	
421	D-ABLAPL/37162/2024	ASHISH PANDE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /268 /2024 () //	
422	D-ABLAPL/37164/2024	RAM IQBAL SINGH VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	JEYPORE MAHILA /87 /2023 () //	
423	D-ABLAPL/37165/2024	ARDHENDU SEKHAR DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	MARINE PENTHAKATA /44 /2021 () //	
424	D-ABLAPL/37167/2024	PANKAJ SINGH VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	JEYPORE MAHILA /87 /2023 () //	
425	D-ABLAPL/37168/2024	KUMUDA KUMAR PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /838 /2024 () //	
426	D-ABLAPL/37169/2024	SMRUTIRANJAN SAHANI @ MILAN @ MILAN PATSARANGA VS STATE OF ODISHA	ADARSH PRASAD DHAL VS	JAJPUR TOWN /455 /2024 () //	
427	D-ABLAPL/37170/2024	SK. NIYAZ QUADRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /318 /2024 () //	
428	D-ABLAPL/37173/2024	SUJIT KUMAR DAS @ PAPU SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	DHENKANAL SADAR /906 /2024 () //	
429	D-ABLAPL/37175/2024	RIAD @ RIAJAT KHAN VS STATE OF ODISHA	ADAM ALI KHAN VS	INDUSTRIAL ESTATE PS /264 /2024 () //	
430	D-ABLAPL/37176/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /191 /2024 () //	
431	D-ABLAPL/37177/2024	PRADEEP KUMAR SAHOO	SATYA RANJAN MULIA	DHENKANAL SADAR /924 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/37180/2024	NOUSADA KHAN @ NAUSHAD KHAN	SANTOSH KUMAR MAHANTY	BADAMPAHAD /118 /2024	AOD20240000242C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/37181/2024	MD.DILANAWAZ ANSARI	SAMBIT RATH	CHAMPUA /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/37182/2024	SAHABUDDIN KHAN @ GURA	HAREKRUSHNA DASH	RAMACHANDRAPUR /347 /2024	AOD20240000001C202400379
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/37183/2024	SUDHAKAR PRADHAN @ SUDHAKAR PATRA	ACHYUTANANDA PATTANAIAK	CHANDRASEKHARPUR /631 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/37185/2024	TAPAN SAMANTARAY	ACHYUTANANDA PATTANAIAK	TANGI (KHURDA) /8 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/37186/2024	PRASANT SAHOO	AMIT KUMAR NATH	KUNDHEIGOLA /249 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/37187/2024	SURESH NAYAK	ACHYUTANANDA PATTANAIAK	SAHID NAGAR P.S. /221 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/37188/2024	SAMARENDRA RATH	ACHYUTANANDA PATTANAIAK	BOLAGARH P.S. /206 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/37190/2024	MENAKA MAHALIK @ MINAKHI MAHALING	HIMANSHU SEKHAR MISHRA	BOLANGIR TOWN /776 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/37191/2024	SUNIL KUMAR NAYAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /745 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/37193/2024	UPENDRA MALLIK @ MALLIK	BIKASH CHANDRA PARIJA	BINJHARPUR /617 /2021	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/37194/2024	STATE OF ODISHA PURNA CHANDRA BAHUBALINDRA @ PURNACHANDRA BAHUBALINDRA VS	DIPTI RAHUL SANKAR VS	// BEGUNIA P.S. /352 /2024 ()	
444	D-ABLAPL/37195/2024	STATE OF ODISHA ABHAYA SAHU @ ABHAYA KUMAR SAHU VS	PRASANTA KUMAR PANDA VS	// BERHAMPUR TOWN /369 /2024 ()	
445	D-ABLAPL/37196/2024	STATE OF ODISHA NILAKANTHA BEHERA VS	JYOTIRMAYA SAHOO VS	// KHANDAPARA /311 /2024 ()	
446	D-ABLAPL/37197/2024	STATE OF ODISHA RASA BIHARI NAYAK VS	ASHOK KUMAR ROUT VS	// MAHILA P.S. BUXIBAZAR /191 /2024 ()	
447	D-ABLAPL/37199/2024	STATE OF ODISHA BILI KHAN @ SAFIK KHAN VS	ANWAR HUSSEN VS	// HINDOL /317 /2024 ()	
448	D-ABLAPL/37201/2024	STATE OF ODISHA SMRUTI RANJAN PARIDA VS	ABINASH BARIK VS	// EOW,BHUBANESWAR /12 /2024 ()	
449	D-ABLAPL/37202/2024	STATE OF ODISHA JASRAM BANCHHOR @ JASHRAM BANCHHOR VS	SIDDHARTH GOUTAM DAS VS	// TUREIKELA /253 /2024 ()	
450	D-ABLAPL/37203/2024	STATE OF ODISHA ASHOK BAG @ KANHA BAG VS	SIDDHARTH GOUTAM DAS VS	// BANGOMUNDA /245 /2024 ()	
451	D-ABLAPL/37205/2024	STATE OF ODISHA SWARUP DAS @ SWAROOP SHANKAR DAS VS	SIDDHARTH GOUTAM DAS VS	// BHADRAK TOWN /709 /2024 ()	
452	D-ABLAPL/37207/2024	STATE OF ODISHA BILI KHAN @ SAFIK KHAN VS	ANWAR HUSSEN VS	// HINDOL /195 /2024 ()	
453	D-ABLAPL/37210/2024	STATE OF ODISHA MITHILESH KUMAR VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// ANGUL SADAR PS /520 /2024 () //	

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
454	D-ABLAPL/37213/2024	SADANANDA BARIHA @ DOLAMANI BARIHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ 0 0 //	

# ORISSA HIGH COURT

MISC CASES FILED on :09/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAS)/8/2018 WPC(OAS)/8/2018	MANGA PANNA MP	M/S.BHABANI SANKAR TRIPATHY,A.TRIPATHY,A.SAHOO	3/2024
2	D-CONTR/33699/2024 CONTR/ /	SULOCHANA PANIGRAHI MP	RITA SINGH	5/2024
3	D-MA/104/1994 MA/104/1994	RAGHUNATH JENA MP	SATYA RANJAN PATI	6/2024
4	D-MA/104/1994 MA/104/1994	RAGHUNATH JENA MP	M/S.MD.IRSHAD	7/2024
5	D-ARBP/51463/2024 ARBP/ /	M/S GREEN GOLD GLOBAL RESOURCES PVT.LTD. MP	ABINASH BARIK	27/2024
6	D-CRLMA/37114/2024 CRLMA/ /	KSHIROD KUMAR SINGH @ SAMANTA MP	TRILOCHAN BARIK	60/2024
7	D-TRPCRL/3768/2024 TRPCRL/10/2024	BISWARANJAN MOHANTY MP	TANMAYA KUMAR MOHANTY	98/2024
8	D-CRP/51323/2024 CRP/ /	J.VENKET KUMAR SWAMY MP	B.K.MOHANTY	98/2024
9	D-TRPCRL/37140/2024 TRPCRL/ /	PRIYABRATA MOHANTY MP	JNYANANANDA PANDA	99/2024
10	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	M/S.PRABHU PRASANNA BEHERA,A.MOHANTY,B.MOHANTY,A.SATYANARAYAN	138/2024
11	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	M/S.PRABHU PRASANNA BEHERA,A.MOHANTY,B.MOHANTY,A.SATYANARAYAN	139/2024
12	D-JCRLA/106/2018 JCRLA/106/2018	UPENDRA PANI MP	(ADV. SUSANTA KUMAR BARAL, S.KANHAR, J.SAHOO,S.R.ACHARYA)	268/2024
13	D-JCRLA/12419/2024 JCRLA/49/2024	SANTOSH KUMAR SAHU MP	M/S BHAKTISUDHA SAHOO	269/2024
14	D-JCRLA/17390/2024 JCRLA/88/2024	N.GANESH MP	MR. SAROJ KU. ROUTRAY	270/2024
15	D-JCRLA/17390/2024 JCRLA/88/2024	N.GANESH MP	MR. SAROJ KU. ROUTRAY	271/2024
16	D-TRP(C)/51350/2024 TRP(C)/ /	SUSMITA SAHU MP	RAMESH CHANDRA SAHOO	418/2024
17	D-LAA/51260/2024 LAA/ /	GOPAL CHANDRA NEGI MP	SUSANTA KUMAR DASH	431/2024
18	D-LAA/19/2014 LAA/19/2014	KISHORE CH.MOHARANA MP	M/S.UPENDRA KU.SAMAL	432/2024
19	D-CONTC/26857/2024 CONTC/4965/2024	PROMODA BHOKTA MP	M/S.LAXMIKANTA MOHANTY	486/2024
20	D-RPFAM/51297/2024 RPFAM/ /	SATYA SUNDAR SETHY MP	HIMANSHU SEKHAR MISHRA	548/2024
21	D-RPFAM/46892/2024 RPFAM/ /	RAJKISHORE BEHERA MP	SUKANTA KUMAR NAYAK	549/2024
22	D-RPFAM/51411/2024 RPFAM/ /	DIPAK KUMAR GHADEI MP	SUSHANT KUMAR PRADHAN	550/2024
23	D-RPFAM/51411/2024 RPFAM/ /	DIPAK KUMAR GHADEI MP	SUSHANT KUMAR PRADHAN	551/2024
24	D-MATA/51234/2024 MATA/ /	SMITA OJHA @ MOHARANA MP	ANURAG PATI	556/2024
25	D-MATA/51237/2024 MATA/ /	SIDDHARTHA SWAIN MP	SAMARENDRA MOHANTY	557/2024
26	D-MATA/1626/2024	SUSHANT KUMAR PATTNAIK	LAXMINARAYAN PATEL	

	MATA/33/2024	MP		558/2024
27	D-MATA/21800/2024	NILAKANTHA MAHALIK	JUGAL KISHORE SAHOO	
	MATA/201/2024	MP		559/2024
28	D-CMAPL/51393/2024	TAHALI CHARAN BEHERA	ABINASH ROUTRAY	
	CMAPL/ /	MP		621/2024
29	D-FAO/51341/2024	BANDANA PALEI	SATYABAN SAHOO	
	FAO/ /	MP		1030/2024
30	D-SA/16/1997	KUNDA	M/S.K.PATNAIK	
	SA/16/1997	MP		1118/2024
31	D-CRLREV/555/2023	SUSANTA MOHANTY	RANJAN KUMAR ROUT	
	CRLREV/555/2023	MP		1138/2024
32	D-CRLREV/37054/2024	ASHOK KUMAR PANDA	SARATHI JYOTI MOHANTY	
	CRLREV/ /	MP		1139/2024
33	D-CRLREV/37161/2024	DURGESH KALYAN NAYAK	BIBHU PRASAD MOHANTY	
	CRLREV/ /	MP		1140/2024
34	D-CRLREV/37161/2024	DURGESH KALYAN NAYAK	BIBHU PRASAD MOHANTY	
	CRLREV/ /	MP		1141/2024
35	D-RSA/49231/2024	SASMITA MAHAPATRO	SUBHRANSU BHUSAN MOHANTY	
	RSA/ /	MP		1432/2024
36	D-RSA/308/2017	CHAMPA DEI	M/S.RAMAKANTA MOHANTY	
	RSA/308/2017	MP		1433/2024
37	D-RSA/308/2017	CHAMPA DEI	M/S.RAMAKANTA MOHANTY	
	RSA/308/2017	MP		1434/2024
38	D-RSA/308/2017	CHAMPA DEI	M/S.RAMAKANTA MOHANTY	
	RSA/308/2017	MP		1435/2024
39	D-RSA/308/2017	CHAMPA DEI	M/S.RAMAKANTA MOHANTY	
	RSA/308/2017	MP		1436/2024
40	D-RSA/22/2013	KRUSHNA PARIDA@KRUSH	M/S.AJODHYA R.DASH	
	RSA/22/2013	MP		1437/2024
41	D-RSA/22/2013	KRUSHNA PARIDA@KRUSH	M/S.AJODHYA R.DASH	
	RSA/22/2013	MP		1438/2024
42	D-RSA/22/2013	KRUSHNA PARIDA@KRUSH	M/S.AJODHYA R.DASH	
	RSA/22/2013	MP		1439/2024
43	D-RSA/51408/2024	JITENDRA KUMAR SATPATHY @ BABULI SINGH	SIKAPATI MISHRA	
	RSA/ /	MP		1440/2024
44	D-RSA/51414/2024	JITENDRA KUMAR SATPATHY @ BABULI SINGH	SIKAPATI MISHRA	
	RSA/ /	MP		1441/2024
45	D-CMP/51253/2024	SK. SHAMSER	MAHESWAR MOHANTY	
	CMP/ /	MP		1484/2024
46	D-CMP/49856/2024	JASASWINI PATI	AMITABH PRADHAN	
	CMP/1394/2024	MP		1485/2024
47	D-CMP/51386/2024	PRIYA RAY	ABINASH ROUTRAY	
	CMP/ /	MP		1486/2024
48	D-CMP/51435/2024	ADEITA PRASAD DAS	SAIBRATA RATH	
	CMP/ /	MP		1487/2024
49	D-BLAPL/33476/2024	GHANASHYAM MAJHI	AVIJIT PATNAIK	
	BLAPL/11374/2024	MP		1597/2024
50	D-BLAPL/14425/2023	RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	
	BLAPL/14425/2023	MP		1598/2024
51	D-BLAPL/1442/2023	SURAJ SINGH		1599/2024
	BLAPL/1442/2023	MP		
52	D-BLAPL/35327/2024	KRUPA @ KRUPA SINDHU SAHOO		1600/2024
	BLAPL/11957/2024	MP		
53	D-BLAPL/20897/2024	DHOBU PANGI	SUSHANTA KUMAR JOSHI	
	BLAPL/7165/2024	MP		1601/2024
54	D-BLAPL/28075/2024	SK. SALIM		1602/2024
	BLAPL/9710/2024	MP		
55	D-BLAPL/29145/2024	KAILASH MAJHI		1603/2024
	BLAPL/9900/2024	MP		
56	D-BLAPL/25449/2024	PATHANI SAMANTA LENKA	MANAS KUMAR CHAND	
	BLAPL/8698/2024	MP		1604/2024
57	D-BLAPL/37103/2024	HERAMBA JAGAT	SATYA NARAYAN MISHRA 4	
	BLAPL/ /	MP		1605/2024

58	D-BLAPL/36439/2024 BLAPL/12230/2024	BHARAT KU. SAHU @ BHARAT KUMAR SAHOO @ CHANDAN MAJHI MP	MOHINI SAHOO	1606/2024
59	D-BLAPL/33185/2024 BLAPL/11248/2024	MILAN @ NILAM MAJHI @ CHANDAN MAJHI MP		1607/2024
60	D-ABLAPL/32366/2024 ABLAPL/12323/2024	SURESH KUMAR BEHERA MP		2796/2024
61	D-ABLAPL/2436/2024 ABLAPL/1393/2024	SURESH KHEMUNDU MP	MOHINI SAHOO	2797/2024
62	D-ABLAPL/32741/2024 ABLAPL/12552/2024	GANESH DAS MP		2798/2024
63	D-ABLAPL/35043/2024 ABLAPL/13401/2024	TILOTAMA MALLICK MP		2799/2024
64	D-ABLAPL/30342/2024 ABLAPL/11266/2024	NEHA SINGH MP		2800/2024
65	D-ABLAPL/32285/2024 ABLAPL/12078/2024	MAHESWAR PRUSTY MP		2801/2024
66	D-ABLAPL/30716/2024 ABLAPL/11460/2024	RATNAKARA SETHY @ SETHI MP		2802/2024
67	D-MACA/51238/2024 MACA/ /	BINAYAKRUSHNA PRADHAN MP	PRADEEP KUMAR MISHRA	2927/2024
68	D-MACA/51238/2024 MACA/ /	BINAYAKRUSHNA PRADHAN MP	PRADEEP KUMAR MISHRA	2928/2024
69	D-MACA/51239/2024 MACA/ /	SARADA PRASANNA RANA MP	PRADEEP KUMAR MISHRA	2929/2024
70	D-MACA/51256/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., KPRASANTA KUMAR MAHALI MP		2930/2024
71	D-MACA/51256/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., KPRASANTA KUMAR MAHALI MP		2931/2024
72	D-MACA/51277/2024 MACA/ /	M/S NATIONAL INSURANCE CO. LTD., CUSTURAT SATPATHY MP		2932/2024
73	D-MACA/51279/2024 MACA/ /	BOMANA JANAKI MP	RAMESH CHANDRA PRADHAN	2933/2024
74	D-MACA/51279/2024 MACA/ /	BOMANA JANAKI MP	RAMESH CHANDRA PRADHAN	2934/2024
75	D-MACA/49169/2024 MACA/ /	SASMITA BAG MP	KAPILA CHARAN NAYAK	2935/2024
76	D-MACA/48134/2024 MACA/ /	SURENDRA KUMAR ACHARAYA MP	KAPILA CHARAN NAYAK	2936/2024
77	D-MACA/51296/2024 MACA/ /	YASRAJ KUMAR PARIDA MP	RAJIB LOCHAN PATTNAIK	2937/2024
78	D-MACA/51296/2024 MACA/ /	YASRAJ KUMAR PARIDA MP	RAJIB LOCHAN PATTNAIK	2938/2024
79	D-MACA/51319/2024 MACA/ /	B.M., M/S NATIONAL INSURANCE CO. LTD. PRAKASORI MP	PRAKASORI KUMAR MOHANTY	2939/2024
80	D-MACA/51319/2024 MACA/ /	B.M., M/S NATIONAL INSURANCE CO. LTD. PRAKASORI MP	PRAKASORI KUMAR MOHANTY	2940/2024
81	D-MACA/51416/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., SAMBAPAM ALI KHAN MP		2941/2024
82	D-CRLA/37040/2024 CRLA/ /	GOBINDA SAHOO MP	DEBIDUTTA MOHAPATRA	3172/2024
83	D-CRLA/37040/2024 CRLA/ /	GOBINDA SAHOO MP	DEBIDUTTA MOHAPATRA	3173/2024
84	D-CRLA/37040/2024 CRLA/ /	GOBINDA SAHOO MP	DEBIDUTTA MOHAPATRA	3174/2024
85	D-CRLA/204/2022 CRLA/204/2022	BIDYADHAR NAYAK@ CHAIN MP	DIGAMBAR SETHI	3175/2024
86	D-CRLA/1413/2023 CRLA/1413/2023	TAPAN PRADHAN MP	AJAYA KUMAR PRADHAN	3176/2024
87	D-CRLA/183/2019 CRLA/183/2019	MD.MUSTAK MP	H.M. DHAL	3177/2024
88	D-CRLA/37166/2024 CRLA/ /	USMAN KHAN MP	SATYA RANJAN MULIA	3178/2024
89	D-CRLA/37166/2024	USMAN KHAN	SATYA RANJAN MULIA	

	CRLA/ /	MP		3179/2024
90	D-CRLA/37174/2024	KAMAKHYA NAYAK	ARUN KUMAR DAS	
	CRLA/ /	MP		3180/2024
91	D-CRLA/37174/2024	KAMAKHYA NAYAK	ARUN KUMAR DAS	
	CRLA/ /	MP		3181/2024
92	D-CRLA/37158/2024	UMESH BEHERA	SURYAKANTA DASMOHAPATRA	
	CRLA/ /	MP		3182/2024
93	D-CRLA/37158/2024	UMESH BEHERA	SURYAKANTA DASMOHAPATRA	
	CRLA/ /	MP		3183/2024
94	D-CRLA/602/2023	SHIVJI TURHA @ GIDIK	NRUSINGHA NANDA MOHAPATRA, RAJIB BIHARI MISHRA, B.C.GHA	
	CRLA/602/2023	MP		3184/2024
95	D-CRLMC/37013/2024	KAILASH NATH	SATYA SMRUTI MOHANTY	
	CRLMC/4665/2024	MP		3261/2024
96	D-CRLMC/37019/2024	CHANDAN ROUT	ANUGRAHA NARAYAN SAMANTRAY	
	CRLMC/ /	MP		3262/2024
97	D-CRLMC/37033/2024	RAJESH BACHALA @ B. RAJESH	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		3263/2024
98	D-CRLMC/37037/2024	MAHESWAR SAUNTA	BIRAJA PRASANNA DAS	
	CRLMC/ /	MP		3264/2024
99	D-CRLMC/3381/2023	LAXMIDHAR NAYAK		
	CRLMC/3381/2023	MP		3265/2024
100	D-CRLMC/37041/2024	PRIYANKA SAHOO	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		3266/2024
101	D-CRLMC/37071/2024	RAMESH JENA	TIRTH KUMAR SAHU	
	CRLMC/4675/2024	MP		3267/2024
102	D-CRLMC/31274/2024	RIKU @ RAKESH PRADHAN @ RIKU PRADHAN		
	CRLMC/4209/2024	MP		3268/2024
103	D-CRLMC/37090/2024	AJODHYA MAHAPATRA	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3269/2024
104	D-CRLMC/37172/2024	DAYANIDHI JENA @ NIDHIA JENA	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		3270/2024
105	D-CRLMC/37192/2024	RAJIV MUNDHRA	JAYDEEP PAL	
	CRLMC/ /	MP		3271/2024
106	D-WA/16048/2024	STATE OF ODISHA		
	WA/712/2024	MP		8554/2024
107	D-WA/16048/2024	STATE OF ODISHA		
	WA/712/2024	MP		8555/2024
108	D-WA/51403/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8556/2024
109	D-WA/51403/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8557/2024
110	D-WA/51403/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8558/2024
111	D-WA/51404/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8559/2024
112	D-WA/51404/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8560/2024
113	D-WA/16048/2024	STATE OF ODISHA		
	WA/712/2024	MP		8561/2024
114	D-WA/51404/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8562/2024
115	D-WA/51405/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8563/2024
116	D-WA/51405/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8564/2024
117	D-WA/51405/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8565/2024
118	D-WP(C)/41154/2023	SANJAY KESHARI MOHAPATRA		
	WP(C)/41154/2023	MP		16625/2024
119	D-WP(C)/51224/2024	GOPABANDHU SAHU	BIPLABA P.B. BHALI	
	WP(C)/31136/2024	MP		16626/2024
120	D-WP(C)/51225/2024	SRI SAI SATYA SWARUPAY	BHABANI SANKAR DAS	
	WP(C)/31061/2024	MP		16627/2024

121	D-WP(C)/51226/2024 WP(C)/31123/2024	SATAMANYU MOHAPATRA MP	LALATENDU SAMAL	16628/2024
122	D-WP(C)/51236/2024 WP(C)/ /	ASHIS MOHAPATRA MP	ANURAG PATI	16629/2024
123	D-WP(C)/43881/2024 WP(C)/29191/2024	NILLAM BALLIARSINGH MP	AMIYA KUMAR TARAI	16630/2024
124	D-WP(C)/39340/2023 WP(C)/39340/2023	ASWINI KUMAR DAS MP		16631/2024
125	D-WP(C)/39538/2023 WP(C)/39538/2023	JYOTIRMA YEE SAHOO MP		16632/2024
126	D-WP(C)/51241/2024 WP(C)/ /	MANAS KUMAR BARIK MP	SUBASH CHANDRA PUSPALAKA	16633/2024
127	D-WP(C)/51241/2024 WP(C)/ /	MANAS KUMAR BARIK MP	SUBASH CHANDRA PUSPALAKA	16634/2024
128	D-WP(C)/51242/2024 WP(C)/ /	CHANDRAKANT SAHU MP	AJIT KUMAR MOHANTY	16635/2024
129	D-WP(C)/51246/2024 WP(C)/31072/2024	NABANITA KAPAT PATRA MP	GOPINATH MISHRA	16636/2024
130	D-WP(C)/51102/2024 WP(C)/31031/2024	RAJESH KARNA MP	SATYAJIT MOHAPATRA (2)	16637/2024
131	D-WP(C)/51247/2024 WP(C)/ /	SRABANA KUMAR DASH MP	KRISHNA CHANDRA SAHU	16638/2024
132	D-WP(C)/51248/2024 WP(C)/ /	NANDU BAGARTI @ NANDU BAGARTY MP	AJAYA KUMAR NANDA	16639/2024
133	D-WP(C)/42262/2024 WP(C)/26998/2024	PURNA CHANDRA SINHA MP		16640/2024
134	D-WP(C)/51254/2024 WP(C)/ /	DIPTI RANJAN PANDA MP	BIJAYA KUMAR BEHERA 1	16641/2024
135	D-WP(C)/51257/2024 WP(C)/ /	RAKESH RANJAN PATTANAİK MP	BIJAY KUMAR MISHRA	16642/2024
136	D-WP(C)/51259/2024 WP(C)/ /	JAYANTA @ JAYANT KUMR MOHANTY MP	DWARİKA PRASAD MOHANTY	16643/2024
137	D-WP(C)/35887/2024 WP(C)/21948/2024	MAGETA PALEI MP		16644/2024
138	D-WP(C)/51261/2024 WP(C)/31112/2024	SUBHRANSU SAMANTRAY MP	SIDHARTHA DAS	16645/2024
139	D-WP(C)/51263/2024 WP(C)/31070/2024	PRATIVA CHASA MP	AMIT PRASAD BOSE	16646/2024
140	D-WP(C)/51266/2024 WP(C)/ /	SURYANARAYAN MISHRA MP	SUVASHISH PATTANAİK	16647/2024
141	D-WP(C)/51266/2024 WP(C)/ /	SURYANARAYAN MISHRA MP	SUVASHISH PATTANAİK	16648/2024
142	D-WP(C)/51270/2024 WP(C)/ /	SAMBHUNATH MISHRA MP	SUVASHISH PATTANAİK	16649/2024
143	D-WP(C)/51272/2024 WP(C)/ /	HAREKRUSHNA DASH @ HARRKRISHNA DASH MP	SUVASHISH PATTANAİK	16650/2024
144	D-WP(C)/51270/2024 WP(C)/ /	SAMBHUNATH MISHRA MP	SUVASHISH PATTANAİK	16651/2024
145	D-WP(C)/51272/2024 WP(C)/ /	HAREKRUSHNA DASH @ HARRKRISHNA DASH MP	SUVASHISH PATTANAİK	16652/2024
146	D-WP(C)/39478/2023 WP(C)/39478/2023	SANTILATA PATI MP	MANOJ KUMAR DASH	16653/2024
147	D-WP(C)/11410/2023 WP(C)/11410/2023	DURGA ORAM MP	PABITRA KUMAR NAYAK	16654/2024
148	D-WP(C)/51275/2024 WP(C)/ /	LILY MISRA @ LILI MISHRA MP	SUVASHISH PATTANAİK	16655/2024
149	D-WP(C)/51276/2024 WP(C)/ /	KRISHNA KUMAR JENA MP	SIVA SANKAR CHAINI	16656/2024
150	D-WP(C)/51275/2024 WP(C)/ /	LILY MISRA @ LILI MISHRA MP	SUVASHISH PATTANAİK	16657/2024
151	D-WP(C)/43932/2024 WP(C)/26008/2024	KAILASH CHANDRA SWAIN MP	KARUNAKAR RATH	16658/2024
152	D-WP(C)/17968/2017	RAJKISHORE PANDA	M/S.L.MISHRA	

	WP(C)/17968/2017	MP		16659/2024
153	D-WP(C)/51281/2024 WP(C)/ /	BABRUBAHAN SAMAL MP	RAMESH CH. BEHERA	16660/2024
154	D-WP(C)/51284/2024 WP(C)/ /	M/S SAI KRUPA CONSTRUCTION MP	KAJAL SAHOO	16661/2024
155	D-WP(C)/23065/2024 WP(C)/13232/2024	BHOLANATH ROUT MP	KANANBALA ROY CHOUDHURY	16662/2024
156	D-WP(C)/19413/2014 WP(C)/19413/2014	DIPENDRA GURU MP		16663/2024
157	D-WP(C)/51293/2024 WP(C)/ /	M/S. SAMPARK ADVERTISING PRIVATE LTD., CUTTACK MP	CHITTA RANAJAN DAS	16664/2024
158	D-WP(C)/51295/2024 WP(C)/ /	M/S. AMIT KUMAR AGRAWAL, SUNDERGARH MP	CHITTA RANAJAN DAS	16665/2024
159	D-WP(C)/51298/2024 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER TPWODIPRASANTA KUMAR TRIPATHY MP		16666/2024
160	D-WP(C)/51299/2024 WP(C)/ /	M/S. ALAM HUSSAIN, JODA MP	CHITTA RANAJAN DAS	16667/2024
161	D-WP(C)/42693/2024 WP(C)/26975/2024	RAMA TRIVEDI MP		16668/2024
162	D-WP(C)/51300/2024 WP(C)/ /	RABINDRA BARIK MP	SAMARENDRA BAHADUR	16669/2024
163	D-WP(C)/51301/2024 WP(C)/ /	TILOTTAMA BARAL MP	MALAYA KUMAR MOHANTY	16670/2024
164	D-WP(C)/51302/2024 WP(C)/ /	ST. XAVIERS HIGH SCHOOL, CUTTACK MP	SIDHARTHA MISHRA	16671/2024
165	D-WP(C)/51304/2024 WP(C)/ /	M/S. N. G. PROJECTS LTD., GUJARAT MP	SIDHANT DWIBEDI	16672/2024
166	D-WP(C)/51305/2024 WP(C)/ /	M/S. JAI GURU STONE WORKS, SAMBALPUR MP	BRIABANI PRASAD MOHANTY	16673/2024
167	D-WP(C)/44291/2024 WP(C)/25933/2024	M/S CREDENCE INTERIOR PVT. LTD., BBSR MP	DUDEEP KUMAR SARANGI	16674/2024
168	D-WP(C)/51315/2024 WP(C)/ /	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION MP	KISHORE HARICHANDAN	16675/2024
169	D-WP(C)/51316/2024 WP(C)/ /	SANJIB KUMAR PUHAN MP	PRANAYA KISHORE HARICHANDAN	16676/2024
170	D-WP(C)/51318/2024 WP(C)/ /	M/S. ARATI CONTRUCTION, KENDUJHAR MP	PRANAYA KISHORE HARICHANDAN	16677/2024
171	D-WP(C)/51317/2024 WP(C)/ /	DILIP KUMAR SWAIN MP	PRANAYA KISHORE HARICHANDAN	16678/2024
172	D-WP(C)/51321/2024 WP(C)/31155/2024	ABDUL JABBAR KHAN MP	ALOK KUMAR PANDA	16679/2024
173	D-WP(C)/51322/2024 WP(C)/ /	VILLAGERS OF AMBAPADA, PURI MP	HRUDANANDA MOHAPATRA	16680/2024
174	D-WP(C)/45630/2024 WP(C)/28921/2024	AMBALIKA NAIK MP		16681/2024
175	D-WP(C)/51325/2024 WP(C)/ /	LAJ INFORMATION TECHNOLOGY PVT. LTD., KEONJHAR MP	PRANAYA KISHORE HARICHANDAN	16682/2024
176	D-WP(C)/51326/2024 WP(C)/ /	NEW DURGA MOTORS, KEONJHAR MP	PRANAYA KISHORE HARICHANDAN	16683/2024
177	D-WP(C)/51327/2024 WP(C)/ /	MANOJ KUMAR MAHANTA MP	PRANAYA KISHORE HARICHANDAN	16684/2024
178	D-WP(C)/51331/2024 WP(C)/ /	MAHESWAR JENA MP	AKSHYANGSHU SEKHAR NANDY	16685/2024
179	D-WP(C)/50981/2024 WP(C)/30996/2024	SANSAI MAJHI MP	JAYAKRISHNA MOHAPATRA	16686/2024
180	D-WP(C)/46902/2024 WP(C)/28054/2024	KUMUDA CHANDRA PRADHAN MP		16687/2024
181	D-WP(C)/33935/2024 WP(C)/19336/2024	PRUTHWEERAJ PADHI MP	KUNAL KUMAR SWAIN	16688/2024
182	D-WP(C)/33926/2024 WP(C)/19281/2024	PRATIVA NAYAK MP	KUNAL KUMAR SWAIN	16689/2024
183	D-WP(C)/33940/2024 WP(C)/19300/2024	SUBHAM KUMAR MALLICK MP	KUNAL KUMAR SWAIN	16690/2024

184	D-WP(C)/51349/2024 WP(C)/31164/2024	RAJENDRA PANIGRAHI MP	AKSHAYA KUMAR JENA	16691/2024
185	D-WP(C)/50444/2024 WP(C)/30560/2024	DEVI PRASAD DASH MP	ABHISHEK MOHANTY	16692/2024
186	D-WP(C)/51354/2024 WP(C)/ /	SANGEETA MAHARANA MP	SUSAMA RANI SAHOO	16693/2024
187	D-WP(C)/51343/2024 WP(C)/ /	MAHESWAR BEHERA MP	SATRUGHAN DASH(A)	16694/2024
188	D-WP(C)/2705/2024 WP(C)/1317/2024	NETRANANDA BAG MP	KUNAL KUMAR SWAIN	16695/2024
189	D-WP(C)/51366/2024 WP(C)/ /	GAJENDRA DAS MP	ADYASIDHI MISHRA	16696/2024
190	D-WP(C)/51376/2024 WP(C)/ /	ASOK KUMAR MISHRA MP	AMITABH MISHRA	16697/2024
191	D-WP(C)/51344/2024 WP(C)/ /	M/S. PREMIUM TRANSPORT CO AND LOGISTICS MP	SUKANTA KUMAR SAHOO	16698/2024
192	D-WP(C)/44962/2024 WP(C)/26601/2024	SUBHAKANTA NAYAK MP	PRASANTA KUMAR SATAPATHY	16699/2024
193	D-WP(C)/51400/2024 WP(C)/31160/2024	M/S DALMIA CEMENT (BHARAT) LTD., TAMILNADU MP	SARANNA PRASANNA SARANGI	16700/2024
194	D-WP(C)/51401/2024 WP(C)/ /	M/S LAXMI AUTO COMBINE PANCHAMA MP	SOMANATH MISHRA	16701/2024
195	D-WP(C)/51406/2024 WP(C)/ /	BAIDEHI MAJHI MP	PRAMOD KUMAR NIGAM	16702/2024
196	D-WP(C)/51410/2024 WP(C)/ /	DR.CHANDRA SEKHAR PRADHAN MP	NIROD KUMAR SAHOO	16703/2024
197	D-WP(C)/51419/2024 WP(C)/ /	BISHNU CHARAN SAHOO MP	RAJIB RATH	16704/2024
198	D-WP(C)/51424/2024 WP(C)/ /	PRASANTA KUMAR SA MP	BIPLABA MOHANTY	16705/2024
199	D-WP(C)/51423/2024 WP(C)/ /	DIBAKAR MEHER MP	ALOK KUMAR PANDA	16706/2024
200	D-WP(C)/51380/2024 WP(C)/ /	SAROJA KANTA PRADHAN MP	SRINIVAS MOHANTY	16707/2024
201	D-WP(C)/51008/2024 WP(C)/31146/2024	SUBASH CHANDRA PANI MP	SANJIT KUMAR DAS	16708/2024
202	D-WP(C)/51426/2024 WP(C)/ /	JAYACHANDRA BEHERA MP	BIPLABA MOHANTY	16709/2024
203	D-WP(C)/27715/2024 WP(C)/16912/2024	MINATI DASH MP	KAILASH CHANDRA KAR	16710/2024
204	D-WP(C)/51427/2024 WP(C)/ /	SABITRI SWAIN MP	SUDHIR KUMAR MALLICK	16711/2024
205	D-WP(C)/51430/2024 WP(C)/ /	RANJAN KUMAR ACHARYA MP	GOPAL KRUSHNA MOHANTY	16712/2024
206	D-WP(C)/20458/2024 WP(C)/12513/2024	MADHUSMITA SWAIN MP	ADAM ALI KHAN	16713/2024
207	D-WP(C)/48503/2024 WP(C)/28878/2024	BAIKUNTHA DHAM SEBAASHRAM TRUST MP	PRASANTA KUMAR SATAPATHY	16714/2024
208	D-WP(C)/51433/2024 WP(C)/ /	KUMARPUR SASAN JUBA GOSTI KENDRAC MP	GOPAL KRUSHNA MOHANTY	16715/2024
209	D-WP(C)/7945/2012 WP(C)/7945/2012	NIRANJAN BADU MP	ABHISHEK DASH	16716/2024
210	D-WP(C)/51437/2024 WP(C)/ /	PURNA CHANDRA SAMANTRAY MP	SOMANATH NANDA	16717/2024
211	D-WP(C)/51436/2024 WP(C)/ /	RANJAN KUMAR PARIDA MP	BISWA PRAKASH DHAL	16718/2024
212	D-WP(C)/51439/2024 WP(C)/ /	SUJATA BEHERA MP	SANDEEP RATH	16719/2024
213	D-WP(C)/51443/2024 WP(C)/ /	ALAKAMANJARI MALLICK MP	SUKANTA KUMAR NAYAK (2)	16720/2024
214	D-WP(C)/51442/2024 WP(C)/ /	SANTOSH KUMAR BAGHA MP	SUJATA JENA	16721/2024
215	D-WP(C)/50021/2024	MS/. DALMIA CEMENT (BHARAT) LTD., S MP	SARANNA PRASANNA SARANGI	

	WP(C)/30711/2024	MP		16722/2024
216	D-WP(C)/49088/2024	SUBODH RANA @ SUBODH KUMAR RANA	SANTOSH KUMAR NANDA	
	WP(C)/29393/2024	MP		16723/2024
217	D-WP(C)/51448/2024	SOBHAGINI BADHAI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		16724/2024
218	D-WP(C)/51453/2024	DINESH KUMAR DAS	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		16725/2024
219	D-WP(C)/51459/2024	BHARATI NAIK	SIDHARTHA DAS	
	WP(C)/ /	MP		16726/2024
220	D-WP(C)/51407/2024	JHARANA BEHERA	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		16727/2024
221	D-WP(C)/51473/2024	SUJIT MISTRY	DHANANJAYA MUND	
	WP(C)/ /	MP		16728/2024